

I am Javed

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to BIHAR LEGISLATIVE ASSEMBLY (name of the House)
From 161. BANKA ASSEMBLY.....Constituency (Name of the Constituency)**

I DR. JAVED IQBAL ANSARI daughter/wife of PRO. DR. IQBAL ANSARI
Aged 48 years, resident of AT. P.C. CHALNA, P.S. DHORAI DIST. BANKA (mention full postal address), a candidate at the above
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by BASTIYA JANTA DAL (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AHKPA 6349D	2009-2010	368000
2.	Spouse-	NIL	Assessed file.	14400
3.	Dependent 1	NIL	24 Sep. 2010	670
4.	Dependent 2	NIL		19520
5.	Dependent 3	NIL		34,1370
				Tax on 295827 = 45543
				31.3.2010 = 30 Batches 48th

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	No
(b)	Name of the court, Case No. and Date of order taking cognizance :	No
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	N/A

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	No
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NIL

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(c) Punishment imposed:

No

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse (wife)	Dependent-1 (Daughter)	Dependent-2 (SON)	Dependent-3
(i)	Cash in hand	50,000/-	NIL	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1. CORPORATION BANK - JAMSHEDPUR RS. 40,000 ONLY 2. S.B.I. BANKA A/C No - 1147350400 RS 25000/- 3. P.N.B. - BANICA A/C No - 44070001002002 RS 30,000/- only 4.	1. UNITED BANK OF INDIA RANCHI A/C No - 15260100 1391 RS - 21900 ONLY 2. 11,859 ONLY	U.T.I. RANCHI A/C No - 15260100 14997 RS - 5251	U.T.I. RANCHI A/C No - 15260100 15002 RS - 5251	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	L.J.C SA - 2,00,000/-	NIL	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	1. NIL 2. NIL 3. NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	1. ORIO - AMARSH 2. ORIO - INDICA 3. ORIO - SCORPIO 4. 6.550	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	GOLD - 150 gm 2.25,000/- RS	GOLD - 500 gm SILVER - 500 gm NI - 8,00,000/-	NIL	NIL	NIL

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Any other assets such as value of claims/interest		1. RIFLE - ONE	REVOCABLE - ONE				
(ix)	Gross Total value	Value - 1,07,000/-		NIL	NIL	NIL	NIL

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	MOJA CHAKRA KHATA-242 247, 246 241/1/10 LATTI 8 " 23 VALUE - 10,00,000/-	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	KHATA-242 10 KHATTA VALUE - 5,00,000/- YES				
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s) Built up Area (Total measurement in sq. ft.)	(i) MANMO POST OFFICE ROAD JAMSEDPUR DOOR No 1/1, AWAZ PLAZA 862 SQ FT 10,00,000/- (ii) DOOR No 1/2 AWAZ PLAZA 800 SQ FT VALUE - 10,00,000/-	NIL	NIL	NIL	NIL

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	Whether inherited property (Yes or NO)		NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property		—	—	—	—
	Cost of property (in case of purchase) at the time of purchase		—	—	—	—
	Any Investment on the property by way of development, construction etc.		—	—	—	—
	Approximate Current market value		—	—	—	—
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s) Area (Total measurement in sq. ft.) Built up Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	JOINT RESIDENTIAL BUILDING AT. AJAD NAKAR JAMSHEDPUR (JHARKHAND) PLOT No. 6/1399 2168 SQ. FT. Area - 20,000 SQ. FT. 2980 Sq. ft. land No Investment value - 10 lakhs approx	—	—	—	—
(v)	Others (such as interest in property)		—	—	—	—
(vi)	Total of Current Market Value of (i) to (v) above		—	—	—	—

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	—	—	—	—	—

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	Any other liability	-	-	-	-	-
	Grand total of liabilities	-	-	-	-	-
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	-	-	-	-	-
	Dues to departments dealing with supply of water	-	-	-	-	-
	Dues to departments dealing with supply of electricity	-	-	-	-	-
	Dues to departments dealing with supply of telephones/mobiles	-	-	-	-	-
	Dues to departments dealing with government transport (including aircrafts and helicopters)	-	-	-	-	-
	Income Tax Dues	-	-	-	-	-
	Wealth Tax Dues	-	-	-	-	-
	Service Tax Dues	-	-	-	-	-
	Municipal/Property Tax Dues	-	-	-	-	-
	Sales Tax Dues	-	-	-	-	-
	Any other dues	-	-	-	-	-
	Grand total of all Govt. dues	-	-	-	-	-

(7) Details of profession or occupation:

- a. Self.. Asst. Prof.
b. Spouse No...

(8) My educational qualification is as under:

1. MATRIC FROM B. D. TATA HIGH SCHOOL - 1979
2. I.Sc FROM - MILLAT COLLEGE L.N.M. UNIVERSITY DARBHANGA - 1981
3. B.Sc FROM - C.M. SCIENCE COLLEGE DARBHANGA - 1984
4. M.Sc " " " " - 1990
5. PHD RANCHI UNIVERSITY - 2000

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <u>DR. JAVED JOHAL ANSARI</u>
2.	Full postal address	<u>AT+PO. CHALNA VIA. PANJWARA, DIST. BANKA</u>
3.	Number and Name of the constituency and state	<u>161, BANKA ASSEMBLY CONSTITUENCY, BIHAR</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>RASTRIYA JANTA DAL</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>N/A</u>

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(c) Total number of Pending cases where the court (s) have taken cognizance		N/A				
5.	PAN of	Year for which last Income Tax Return filed			Total Income Shown	
	(a) Candidate	24 Sep 2010 (2009-2010)			30 Lakh 48 Thousand only	
	(b) Spouse:	NIL			-	
	(c) Dependents	NIL			-	
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)					
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					
(ii)	Approximate Current Market Price of Asset (Total Value)					
7.	Liabilities					
(i)	Government dues (Total)	NIL	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institutions and others (Total)	NIL	NIL	NIL	NIL	NIL
8.	Highest educational qualification: M.Sc Ph.D.					
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of..... 201.....


 DEPONENT

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.